

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s). 2224/2009

HARI DAS

Appellant(s)

VERSUS

STATE OF MAHARASHTRA

Respondent(s)

(with office report)

WITH

SLP(Cr1) No. 3249-3250/2011

(with Office Report)

Date : 02/06/2016 These appeals were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PINAKI CHANDRA GHOSE
HON'BLE MR. JUSTICE AMITAVA ROY
(VACATION BENCH)

For Appellant(s) Dr. (Mrs.) Vipin Gupta, Adv.

Mr. K. V. Sreekumar, Adv.

For Respondent(s) Mr. Arpit Rai, Adv.

Mr. Nishant R. Katneshwarkar, Adv. (Not Present)

UPON hearing counsel the Court made the following
O R D E R

Mr. Arpit Rai, learned counsel, has appeared on behalf of the respondent - State and submitted that the learned standing counsel for the State of Maharashtra is not present today due to some personal difficulty.

In the interest of justice, list the matter tomorrow i.e. on 03.06.2016.

(Jayant Kumar Arora)
Sr. P.A.(Sneh Lata Sharma)
Court Master